

Order, 1966, published in Notification No. GSR 812, in Gazette of India dated the 21st April, 1966.

- (ii) The Gram Zone (Movement Control) Order, 1966, published in Notification No. GSR 613 in Gazette of India dated the 21st April, 1966. [Placed in Library. See No. LT-6197/66].

REPORT OF THE MANAGING AGENCY
ENQUIRY COMMITTEE

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman) Sir, I beg to lay on the Table a copy of the Report of the Managing Agency Enquiry Committee. [Placed in Library. See No. LT-6198/66].

Shri S. M. Banerjee (Kanpur): If I am not mistaken, item No. 4 relates to the Report of the Managing Agency Enquiry Committee. Sir, you will remember that when some of the Members here raised in this House the question of the Finance Minister reviving or extending the term of the managing agency of some companies by 5, 10, or even 15 years and said that in view of the fact that the report of this Committee is awaited, you translated our view into action by asking the question whether the Minister will revise his decision, if necessary, after the submission of the report by the Committee. I want to know whether any decision has been taken to revise the earlier decision.

Shri C. R. Pattabhi Raman: I may inform the House that when a question was asked of the Minister in charge about the extension of the managing agency of some companies, he said that he will look into those cases. So far as those extensions are concerned, we are looking into those cases. This report deals with the general question of managing agencies as such. So, in my submission, it is not connected with the other.

Mr. Speaker: He says that they are looking into the matter.

Shri S. M. Banerjee: He says that they are not connected with each other. May I submit . . .

Mr. Speaker: He has said that those cases are being looked into. What more should I ask him?

12.47 hrs.

COMMITTEE ON PETITIONS

(i) MINUTES

Shri Thirumala Rao (Kakinada): I beg to lay on the Table the Minutes of the Nineteenth to Twenty-second sittings of the Committee on Petitions.

(ii) FOURTH REPORT

Shri Thirumala Rao: I beg to present the Fourth Report of the Committee on Petitions.

12.47½ hrs.

COMMITTEE ON PUBLIC
UNDERTAKINGS

TWENTY-FIFTH, TWENTY-SIXTH AND
TWENTY-SEVENTH REPORTS

Shri D. N. Tiwary (Gopalganj): Sir, I beg to present the following Reports of the Committee on Public Undertakings:

- (1) Twenty-fifth Report on the Kerala Premo Pipe Factory Limited, Trivandrum;
- (2) Twenty-sixth Report on Traco Cable Company Limited, Ernakulam; and
- (3) Twenty-seventh Report on Planning, Management and Administration of Kerala State Government Companies.